

**Presentation of 132nd Report of Standing Committee on Personnel, Public Grievances, Law and Justice**

**SHRI SURESH PUJARI (BARGARH):** I beg to lay on the Table One Hundred Thirty-second Report (Hindi and English versions) of the Standing Committee on Personnel, Public Grievances, Law and Justice on the subject 'Specific Aspects of Election Process and their Reforms'.? (*Interruptions*)

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**माननीय सभापति :** आइटम नंबर 12, श्री अजय भट्ट जी ।

? (व्यवधान)

**12.07 hrs**